

Planetarium at Bhubaneswar

3867. SHRI CHINTAMANI JENA : Will the PRIME MINISTER be pleased to state :

(a) whether the project for establishment of a Planetarium at Bhubaneswar has been approved ;

(b) if so, its likely cost the time by which the construction will start and the likely time of its completion ; and

(c) the details of planetariums already established in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) No specific proposal for such a project has been received by the Government of India.

(b) Does not arise.

(c) Existing planetaria are at Pune, Muzaffarpur, New Delhi, Calcutta, Porbander, Vjayawada, Surat, Baroda, Bombay, Salem, Allahabad, Warrangal, Puttparti, Hyderabad, Jaipur, Bangalore and Ludhiana.

Conference addressed by Indians in Vancouver

3868. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a parallel conference was held in Vancouver in Canada during the Commonwealth Conference at which disparaging speeches against the Indian Government were made by some Indians ;

(b) if so, whether any Member of Parliament or any Indian holding Indian passport also participated in the Conference ; and

(c) if so, the details thereof and whether any action is contemplated against those people ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) No, sir.

(b) and (c). Do not arise.

Organisations received Foreign Contributions

3869. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of amounts of foreign contribution received by the voluntary organisations during the years 1983, 1984 and 1985 ; (i) Maharishi Dhyani Vidya-pith, (ii) Dharma Prasthanam, and (iii) Maharishi Institute of Creative Intelligence located at A/214, New Friends Colony, New Delhi ;

(b) the details of the activities for which these funds have been received ;

(c) whether Government have verified that the funds were properly utilised ;

(d) if so, whether any misutilisation of funds has been noticed ; and

(e) if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). Information is given in the Statement below.

(c) to (e). Accounts furnished by these organisations have been scrutinised and certain lapses under the Act were noticed for which the organisations were issued notices. Further action, if any, will be taken in accordance with the provisions of the Foreign Contributions (Regulation) Act, 1976.

Statement

List showing the names and amount of foreign contributions reported to have been received by certain organisations during 1983, 1984 and 1985

S. No.	Name of Organisation	Amount (Rs. in lakhs)			Purpose
		1983	1984	1985	
1.	Maharishi Dhyan Vidyapith	89.02	171.43	228.40	Maintenance of Ashram Expenses Transcendental Meditation and Siddhi Courses, towards Corpus of the Society, and construction, and repair-works.
2.	Dharma Prasthanam	75.56	174.36	914.69	
3.	Maharishi Institute of Creative Intelligence	111.64	105.17	86.39	

Industrial Units for toiletries in Kerala

3870. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of PLANNING be pleased to state :

(a) whether Government have received any proposals from the State Government of Kerala to help evolve projects to utilise the money from those Keralites working in the Gulf and who return from the Gulf;

(b) if so, the details of proposals;

(c) whether in view of the high consumption of toiletries in the State of Kerala, Government propose to set up industries connected with the production of toiletries in the State of Kerala; and

(d) if so, the details of proposed industries ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM) : (a) and (b). Yes, Sir. The Government had received a proposal from the Government of Kerala to set up a public limited Company for mobilising funds from non-resident Indians to be invested in primary and secondary markets. It was examined by the Ministry of Finance in consultation with the

Reserve Bank of India and not found feasible in view of the existing package of incentives/facilities offered to non-resident Indians ranging from bank deposits to direct equity participation to the extent of 74% in industrial ventures.

(c) Planning Commission is not aware of any proposal to set up industries for the production of toiletries either in the Central or State sector in the Seventh Plan in Kerala.

(d) Does not arise.

Arrests for issuing fake degrees

3871. SHRIMATI BASAVARAJESWARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a gang involved in issuing of fake degrees has been busted by Delhi police recently ;

(b) if so, the total number of arrests made ;

(c) the number of fake degrees issued by the gang ; and

(d) the action proposed to be taken against the persons who have utilised these fake degrees in getting jobs and technical higher education ?